

imported and for indigenous research projects.

Women Bank Managers in Nationalised Banks

*233. DR. PHULRENU GUHA: Will the Minister of FINANCE be pleased to state:

(a) whether any women bank manager is appointed in the nationalised banks;

(b) if so, the total number of women bank managers working in the nationalised banks; and

(c) the number out of them which were appointed directly and the number of women who got the post after promotion?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). As per readily available information there are about 350 women officers holding managerial posts in the nationalised banks. The officers are appointed to managerial posts from the Officers' Cadre which consists of directly recruited officers and officers promoted from Clerical Cadre. Officers in banks are normally not appointed as Managers directly except to specialist posts.

I.M.F. Study on Floating Exchange Rates

*234. SHRI C. MADHAV REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether an International Monetary Fund Study on 'Floating Exchange Rates in developing countries' has indicated that this system is not to the best advantage of the countries using it, as reported in the 'Economic Times' dated 26th June, 1987;

(b) whether any study of this practice has been done in India; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN

THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) The findings of a recent study by the staff of the International Monetary Fund on 'Floating Exchange Rates in Developing Countries: recent experience with auction and inter bank markets' are that the 15 developing members of the countries of the Fund, who have instituted market related floating exchange rate arrangement within the past four years, have experienced neither a free fall of their exchange rate nor increased exchange rate volatility. Development in their domestic economies have not been adverse; and further deterioration in their external balance of payments position was contained.

(b) No, Sir.

(c) Does not arise.

Declaration of Ridge Area as Bird Sanctuary

*235. SHRI PURNA CHANDRA MALIK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have any proposal to declare the ridges of Delhi as a full-fledged bird sanctuary/reserved forest;

(b) if so, by what time; and

(c) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) and (b). Parts of Asola, Sahapur and Maidan Garhi villages falling in the ridge area of Delhi have already been declared as wildlife sanctuary on 9.10.86.

(c) Does not arise.

Amount for Welfare Schemes to Bengal

*237. SHRI BIMAL KANTI GHOSH: Will the Minister of WELFARE be pleased to state: